

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO.2296

TO BE ANSWERED ON THE 29th July, 2016/ Shravana 7, 1938 (SAKA)

Bank Profit

QUESTION

2296. SHRI G. HARI:

SHRI ANTO ANTONY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the cumulative loss of 20 public sector banks stands at Rs. 14,283 crore in fourth quarter, if so, the details thereof, bank-wise;
- (b) whether the losses declared due to stressed/bad loans and written off by the banks during the previous year, if so, the details thereof; and
- (c) the steps taken/being taken by the Government to deal with stressed assets in this regard?

ANSWER

The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)

- (a): The details are given at Annexure.
- (b): The main reason for the losses to PSBs inter-alia include Asset Quality Review (AQR) exercise initiative by Reserve Bank of India (RBI) during FY16, due to which banks had to suddenly make provisions for accounts categorized as non-performing asset (NPA) under AQR exercise.
- (c): The Government has taken specific measures to address issues in sectors such as Infrastructure (Power, Roads etc.), Steel and Textiles where incidence of NPAs is high. The government has also approved establishment of six (6) new Debt Recovery Tribunals (DRTs), to speed up the recovery of bad loans of the banking sector, in addition to existing thirty three. RBI has also undertaken steps which include (i) Formations of Joint Lenders' Forum (JLF) for revitalizing stressed assets in the system, (ii) Flexible Structuring for long term project loans to Infrastructure and Core Industries, and (iii) Strategic Debt Restructuring (SDR) scheme. (iv) Scheme for Sustainable Structuring of Stressed Assets. The Government has recently issued advisory to banks to take action against guarantors in event of default by borrower under relevant section of SARFAESI Act, Indian Contract Act & RDDB&FI Act, since in the event of default; the liability of the guarantor is co-extensive with the borrower.

Lok Sabha Unstarred Question No. 2296 reg. "Bank Profit" for 29.07.2016.

Net Profit/Losses of PSBs in Fourth Quarter of 2016 (Rs. In crore)

S.No.	BANK	Jan-Mar 2016
1	Allahabad Bank	-580.87
2	Andhra Bank	50.00
3	Bank of Baroda	-3230.12
4	Bank of India	-3587.00
5	Bank of Maharashtra	-119.40
6	Canara Bank	-3905.49
7	Central Bank of India	-897.00
8	Corporation Bank	-510.97
9	Dena Bank	-326.39
10	IDBI Bank	-1735.80
11	Indian Bank	84.51
12	Indian Overseas Bank	-936.00
13	Oriental Bank of Commerce	21.62
14	Punjab National Bank	-5367.14
15	Punjab & Sind Bank	98.13
16	Syndicate bank	-2158.16
17	UCO Bank	-1715.15
18	Union Bank of India	97.00
19	United Bank of India	-413.03
20	Vijaya Bank	71.31
21	Bhartiya Mahila Bank	-17.50
22	State Bank of India	1264.00
23	State Bank of Bikaner & Jaipur	193.22
24	State Bank of Hyderabad	253.23
25	State Bank of Mysore	105.00
26	State Bank of Patiala	-505.00
27	State Bank of Travancore	62.14
	PSBs	-23704.87

Source: Public Sector Banks.
